

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 13
Appeal No-25/252/ND/2021

IN THE MATTER OF:

TeeGee Management Services Pvt. Ltd.

... Appellant

Vs

ROC

...

Respondent

Order under Section 252

Order delivered on 27.01.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant :Mr. Sujit Gupta, Advocate
For the IT Dept. :

ORDER

New Appeal filed under Section 252 of the Companies Act, 2013. Copy of appeal be served to the Respondents, if not served. ROC and Income-Tax Department to file reply within 3 weeks, with copy in advance to the other side.

List for hearing on **12.03.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)